GOVERNMENT OF MEGHALAYA LAW (B) DEPARIMENT *****

NOTIFICATION

Dated Shillong, the 17th February, 2022

No. LJ(B).1/2018/99 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of movement of coal transportation and strict implementation as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further orders:-

Sl. No.	Name/Designation of the Officer	Office Address
1	Shri T. Kyndiah	District Child Protection Officer, East Jaintia Hills
2	Shri Trescothic Dkhar	Junior Engineer PWD Roads (NEC) Khliehriat
3	Shri Ohimon Nongtdu	Junior Engineer PWD (NEC) Khliehriat
4	Shri Risborn Tongper	Junior Engineer Water Resource, Khliehriat
5.	Shri Janson David Warjri	Junior Engineer Urban Affairs, Khliehriat
6.	Shri K. Iangjuh	Border Area Development Officer, East Jaintia Hills District, Khliehriat
7.	Shri D. Lato	Tourism Officer, East Jaintia District, Khliehriat
8.	-Shri C. Buam	District Statistical Officer East Jaintia District, Khliehriat
9.	Shri Dapbiang Lathong	Executive Engineer, Urban Affairs East Jaintia District, Khliehriat
10.	Shri Freestarman Kharsyiemiong	Senior Soil & Water Conservation Officer, East Jaintia District, Khliehriat
11.	Shri Jikham Syrti	Assistant Engineer Saipung Block
12.	Shri Khrawkupar Suja	Assistant Engineer, Khliehriat Block East Jaintia District, Khliehriat
13.	Shri Trippleson W. Nongtdu	Assistant Engineer, DRDA, East Jaintia District, Khliehriat
14.	Shri David Ngaite	Inspector of Excise, Khliehriat, East Jaintia District, Khliehriat
15.	Shri S. Law	Range Forest Officer (W) Umkiang East Jaintia District, Khliehriat
16.	Shri S.R. Shullai	Range Forest Officer (T) Umkiang East Jaintia District, Khliehriat
17.	Shri P. Sytri	Junior Engineer, SDO PHE, Khliehriat, East Jaintia District, Khliehriat
18.	Shri Yoobila Ladong	Junior Engineer, Saipung Block, East Jaintia District, Khliehriat
19.	Shri G. Kharmawphlang	Inspector of Excise, Khliehriat, East Jaintia District, Khliehriat
20.	Smti Vanlalhring Inbuon	JDA, PWD, NEC, Khliehriat, East Jaintia District, Khliehriat
21.	Shri Akbar Malang	Horticulture Development Officer Khliehriat Block, East Jaintia District, Khliehriat
22.	Shri James Chyrmang	Assistant Director Horticulture Khliehriat, (HQR) East Jaintia District, Khliehriat

23.	Shri Westerwell Phawa	Labour Inspector Saipung East Jaintia District, Khliehriat
24.	Shri Augustine Sunn	Junior Engineer Khliehriat C&RD Block
25.	Shri Avinash Rabha	Assistant Horticulture Inspector, East Jaintia District, Khliehriat
26.	Shri Stanley Roy Mulieh	Horticulture Development Officer Horticulture Khliehriat (Hqr)
27.	Shri Dawan Sutnga	Junior Engineer PWD (NEC) Khliehriat
28.	Shri Patrick Dkhar	Supervisor, District Social Welfare
29.	Shri Welbraceson Rupsi	Junior Engineer Block Development Office, Saipung
30,	Shri Albertstar Kharumnuid	Block Labour Inspector, Saipung, East Jaintia District, Khliehriat
31.	Shri B. Warbah	Junior Engineer Khliehriat C&RD Block
32.	Shri Bartin Sohtun	Agriculture Inspector, Khliehriat, East Jaintia Hills District
33.	Shri R. Nongtdu	SDO PHE Electrical Rymbai East Jaintia Hills District
34.	Shri Dapmain Shylla	Agriculture Inspector, Khliehriat, East Jaintia Hills District

ی م (*M.M. Sangma*), Joint Secretary to the Govt. of Meghalaya, Law (B) Department *****

Memo No. LJ(B).1/2018/99 -A,

Dated Shillong, the 17th February, 2022

Copy to :'-

- 1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
- 2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
- 3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No. EJHD/Con.52/Det/NGT/Duty/2019/Pt.II/1, dated 6.01.2022.
- 4. The Director of Information and Public Relation, Meghalaya, Shillong.
- 5. The Personnel & A.R. (A) Department for information.
- 6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
- 7. Office Copy.

By orders etc., Joint Secretary to the Govt. of Meghalaya, Law (B) Department.
